



**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 11.

C.P. (IB)/3930(MB)2019

CORAM:

**SHRI. SANJIV DUTT,**  
**MEMBER (TECHNICAL)**

**SHRI. KR SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **06.09.2023**

NAME OF THE PARTIES: **N M Transport**

**Vs**

**Rmb Event Management Pvt Ltd**

**IBC under Sec 9**

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**ORDER**

None appeared for both sides.

None present for either side. It is observed that there has not been representation for OC since 17.11.2022 till today. In view of the above, it is evident that the OC does not propose to pursue the matter. Hence, the CP is **dismissed** for **default**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SHRI. KR SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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